

National Company Law Tribunal

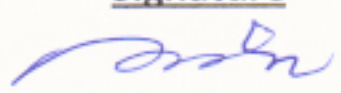

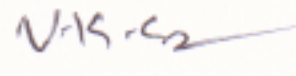
Allahabad Bench

CP NO. 22/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2017

NAME OF THE COMPANY: Lakshmi Cotton Ltd

SECTION OF THE COMPANIES ACT: U/S 433/434 of the Companies Act of 1956

Sl. NO.	Name	Designation	Representation	Signature
1.	M.K. Bagri	OL ALD	Advocate & Director	
2.	Ankit Kr Singh	Respondent PCS	Respondent	
3.	V.K. Srivastava	Advocate	Bank	

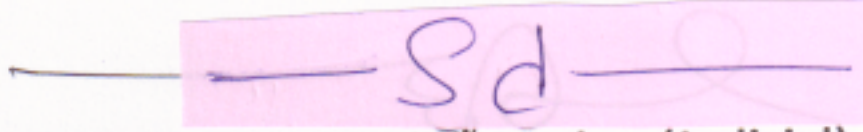
CP No.22/2015

Sri V.K.Srivastava, Advocate for the petitioner U.Co. Bank . Sri Ankit Singh, PCS for the respondent company. Sri M.K.Bagri, learned OL for the Central Govt.

The petitioner counsel seeks time to file reply/ formal objection on maintainability of the present application filed by the Respondent. Keeping in view of the Govt. of India Gazette Notification dated 29th June, 2017. The time is granted.

The matter be listed on 28th August, 2017.

Date: 10.08.2017


Shri H.P. Chaturvedi (Member (Judicial))